

C.A.No. 9445 OF 1996  
.UP 10 2; Draft, smtst; -n -PA4 -dFX-NORMAL -y -e; dumbp  
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Item No.112 Part-heard Court No.10 Section IIIA

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

CIVIL APPEAL NO. 9445 OF 1996.@@  
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Commissioner of Sales Tax ...Appellant(s)

Vs.

Sai Publication Fund ...Respondent(s)

[With appln.for stay & with office report]

WITH

CA No.1716/1999

Date:07/03/2002 This matter(s) was called on for hearing today.

CORAM:

HON'BLE MR.JUSTICE SHIVARAJ V. PATIL  
HON'BLE MR.JUSTICE BISHESHWAR PRASAD SINGH

For the appellant(s) : Mr.SK Dholakia,Sr.Adv.  
Mr.SV Deshpande,Adv.

For the respondent(s) : Mr.Joseph Vellapally,Sr.Adv.  
in CA 1716/99 M/s UA Rana,Ashish Dholakia,  
Prashant Bezboruah,Advs.for  
M/s Gatrat & Co.

in CA 9445/96 Mr.Shyam Mudaliar,Adv.for  
Mr.UU Lalit,Adv.

UPON hearing counsel the Court made the following  
O R D E R

.SP2  
.....L.....I.....T.....T.....T.....T.....T.....T.....T.....T.....J.R  
Mr.SK Dholakia, the learned senior counsel for the  
appellant resumed his arguments at 2.00 p.m. and concluded at  
2.45 p.m. Thereafter, Mr.Joseph Vellapally, the learned senior  
counsel appearing for the respondent in C.A.No.1716/99 replied  
upto 3.15 p.m. when Mr.Shyam Mudaliar, the learned counsel for  
the respondent in C.A.No.9445/96 laid his short submissions  
for two minutes. Hearing concluded. Judgment reserved.

.SP1

[Naresh Kumar]  
Court Master

[Alka Dudeja]  
Court Master

[S. Krishnan]  
Court Master